

Year	Electrical Energy	Capacity required
	Requirement (MkWh)	(MW)
2006-07	7,19,097	1,50,400
2011-12	9,75,222	2,05,000
2016-17	1,31,8644	2,76,500

Scheme for Reserved Category Students

†*113. SHRI RAVI SHANKAR PRASAD:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that schemes have been implemented by Government in the field of education to encourage school education amongst the reserved category students;

(b) if so, the names of such schemes alongwith the ways through which benefits are extended under these schemes; and

(c) whether Government have allocated any amount for these schemes to the States during the years 2004-05, 2005-06 and 2006-07 and if so, the specific amount allocated to each State alongwith the basis thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The major schemes/initiatives implemented by Ministry of Human Resource Development to encourage school education amongst belonging to Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBC), are as under—

- (i) **Kasturba Qandhi Balika Vidyalaya (KGBV):**—In order to encourage greater participation of girls in education at the upper primary level (classes 6-8), setting up of residential schools at upper primary level are sanctioned under this scheme, for girls belonging predominantly to Scheduled Castes (SC), Scheduled Tribes (ST), Other Backward Classes (OBC) and Minorities. The scheme provides for a minimum reservation of 75% of the enrollment for girls from SC, ST, OBC or minority communities.

† Original notice of the question was received in Hindi.

The pattern of financing is 75:25 ratio sharing between Centre and the States during the Tenth Five Year Plan.

- (ii) **Special focus on SC/ST students in Sarva Shiksha Abhiyan (SSA):**—This is the programme of Universalization of Elementary Education. The scheme provides for specific allocation for SC and ST students under Special Component Plan (SCP) and Tribal Sub Plan (TSP).
- (iii) **Reservation in Navodaya Vidyalayas:**—Reservation of seats in favour of children belonging to SCs and STs is provided in proportion to their population in the concerned district provided that no such reservation will be less than the national average of 22.5% (15% for SCs and 7.5% for STs) and subject to a maximum of 50% for both the categories (SCs & STs) taken together.
- (iv) **Reservation facility and Incentive given by Kendriya Vidyalaya Sangathan:**—15% and 7.5% seats are reserved for SCs and STs respectively in fresh admission. No tuition fee is charged from students up to class VIII from SC/ST students.
- (v) **National Talent Search Scheme:**—National Council for Educational Research & Training (NCERT) operates the National Talent Search Scheme for pursuing courses in science and social science upto doctoral level and in professional courses like medicine and engineering upto second degree level subject to fulfilment of conditions. Out of 1000 scholarships, 150 are reserved for SCs and 75 for STs.

To encourage school education amount (i) Scheduled Caste(SC) and Other Backward Class (OBC) students and (ii) Scheduled Tribe (ST) students, schemes are being implemented by (i) Ministry of Social Justice and Empowerment and (ii) Ministry of Tribal Affairs respectively.

(c) Allocation of funds under most of the schemes is not done State-wise. Release of Central assistance depends, *inter-alia*, on suitable proposals received from State Governments, concentration of the population of the target groups and literacy gap for the target group *vis a vis* general student population.